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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014  
With TP No. 42/397-398/NCLT/AHM/2016 (New)  
CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with  
CP No. 58/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company:

Atmaram B. Agarwal & Ors.

V/s.

Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Dr S. K. Jain	PCS	for Petitioner	<i>for Petitioner</i>
2.	Ashutosh Gupta	Advocate	for Respondents 1-4	<i>Ashutosh Gupta</i>
3.	S. Suryanarayanan	Advocate	for Respondents 6 to 9	<i>S. Suryanarayanan</i> 28/4/17

**ORDER**

Learned PCS Mr. S K Jain present for Petitioner. Learned Advocate Mr. Ashutosh Gupta present for Respondents no. 1 to 4. Learned Advocate Mr. S. Suryanarayanan present for Respondents no. 6 to 9.

Heard arguments of Learned Counsel for Respondents no. 6 to 9.

Heard reply arguments of Learned PCS for Petitioner and Learned Advocate for Respondents no. 1 to 4.

For filing written list of events with reference to relevant documents.

List the matter on 28.04.2017.

*Bikki Raveendra Babu 19/4/17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19<sup>th</sup> day of April, 2017.